

(2)

O.A. / 284 / 86

(CORAM : (1) Hon'ble Mr. P.H. Trivedi (Vice Chairman)
(2) Hon'ble Mr. P.M. Joshi (Judicial Member)

Heard Mr. R.V. Deshmukh learned counsel for the applicant.

At this stage Mr. Deshmukh seeks permission to withdraw the application. Permission is granted with the liberty to file a fresh application in case applicant's services are terminated by the respondent. The application stands disposed of as withdrawn with no order as to cost.

6-8-86.

(P.M. JOSHI)

J.M

Prin
(P.H. TRIVEDI)

V.C.